

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 27.05.2021

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	Misc. 15003/2021	D.M. Muniyappa	
2	M.A.15012/2021	V. Manjunatha	
3	EX.15001/2021	G.M. Shivakumar	
4	P & SC 15018/2020	K.Mohan Kumar	
5	Misc. 15011/2020	H.V. Devaraju	
6	R.A.15011/2019	G. Srinivas	
7	R.A. 15003/2021	V.B. Shivakumar	
8	R.A.15040/2020	K. Shivashankar	
9	S.C.15022/2014	P.P.	
10	S.C. 15034/2018	P.P.	
11	CrI.Misc.15102/2021	K.V.M.	P.P.
12	CrI.Misc.15104/2021	Puttegowda B.R.	P.P.
13	CrI.Misc.15096/2021	H.N.C. Kumar	P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 27-05-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	772/06
2	O.S.	1442/06
3	O.S.	1300/06
4	O.S.	482/06
5	O.S.	606/06
6	O.S.	617/07
7	O.S.	402/07
8	O.S.	265/11
9	O.S.	110/11
10	O.S.	31/11
11	O.S.	294/14
12	O.S.	259/14
13	O.S.	603/14
14	O.S.	864/16
15	O.S.	204/18

AFTERNOON SESSION

1	O.S.	330/19
2	O.S.	1007/19
3	O.S.	250/19
4	O.S.	07/2020
5	O.S.	139/20
6	Ex.	04/2014
7	LAC Misc.	01/2016
8	LAC Misc.	02/2016
9	O.S.	459/15
10	O.S.	939/20
11	O.S.	591/06
12	O.S.	294/10
13	O.S.	300/10
14	O.S.	526/12
15	LAC	107/06

Prl. Senior Civil Judge & JMFC,
Devanahalli.

In the court of **I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.**

Cause List - Dated **27-05-2021.**

MORNING SESSION		
HEARING		
Case Numbers		
1.	O.S.	312/2018
2.	O.S.	372/2018
3.	O.S.	437/2018
4.	O.S.	665/2020
5.	O.S.	1020/2020
6.	O.S.	17/2021
7.	O.S.	74/2021
8.	O.S.	244/2006
9.	O.S.	90/2013
10.	O.S.	656/2013
11.	O.S.	810/2014
12.	O.S.	335/2015
13.	O.S.	159/2018
14.	O.S.	328/2020
15.	O.S.	729/2013
AFTERNOON SESSION		
16.	O.S.	663/2017
17.	O.S.	246/2018
18.	O.S.	804/2019
19.	O.S.	2322/2006
20.	O.S.	133/2009
21.	O.S.	651/2013
22.	O.S.	199/2020
23.	O.S.	964/2020
24.	O.S.	944/2019
25.	O.S.	52/2014
26.	O.S.	851/2014
27.	O.S.	548/2015
28.	O.S.	429/2018
29.	F.D.P.	10/2016
30.	L.A.C.	6/2018

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow S.O.P.
issued by Hon'ble High Court of Karnataka, Bengaluru.



**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI
CAUSE LIST DATED 27-05-2021**

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	1158/2006
2	O.S.	1185/2006
3	O.S.	1710/2006
4	FDP	7/2010
5	FDP	13/2011
6	O.S.	202/2013
7	O.S.	529/2013
8	O.S.	531/2013
9	O.S.	602/2014
10	O.S.	379/2015
11	O.S.	826/2015
12	O.S.	827/2015
13	O.S.	514/2019
14	O.S.	434/2020
15	FDP	887/2020

AFTERNOON SESSION

16	O.S.	1/2010
17	O.S.	654/2015
18	O.S.	676/2015
19	O.S.	730/2015
20	O.S.	735/2015
21	L.A.C.	840/2015
22	O.S.	53/2008
23	EX	25/2017
24	O.S.	289/2020
25	O.S.	965/2020
26	O.S.	1802/2006
27	O.S.	523/2010
28	L.A.C.	481/2011
29	O.S.	187/2016
30	O.S.	361/2012

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 27-05-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. F.D.P.3/2005 2. O.S.27/2006 3. O.S.499/2012 4. F.D.P.6/2016 5. O.S.27/2021 6. O.S.29/2021 7. CMIS 201/2017 8. CMIS 338/2017 9. C.C.4536/2013 10. C.C.1814/2017 11. C.C.622/2017 12. C.C.3268/2017 13. C.C.5543/2017 14. C.C.631/2017 15. C.C.5329/2017	<u>HEARING</u> 1. C.C.103/2017 2. C.C.4210/2017 3. C.C.3342/2017 4. C.C.3858/2017 5. C.C.1767/2017 6. C.C.625/2017 7. C.C.5787/2017 8. C.C.4220/2017 9. C.C.4795/2017 10. C.C.1906/2017 11. C.C.5228/2017 12. C.C.464/2017 13. C.C.2998/2017 14. C.C.621/2017 15. O.S.197/2021 New suit


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 27-05-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>SUMMONS</u>	<u>HEARING</u>
1. C.C.81/2018	1. O.S.506/2009
2. C.C.3368/2018	2. O.S.888/2012
3. C.C.1903/2012	3. O.S.190/2014
4. P.C.R.243/2016	4. O.S.630/2014
5. Crl.Mis.52/2019	5. O.S.508/2016
	6. O.S.520/2016
<u>EVIDENCE</u>	7. O.S. 398/2017
6. C.C.3833/2013	8. O.S.436/2017
7. P.C.R.173/2017	9. O.S.90/2018
8. C.C.1493/2019	10. O.S.510/2018
	11. O.S.406/2019
<u>HEARING</u>	12. O.S.410/2019
9. P.C.R.173/2021	13. O.S.2/2021
10. P.C.R.178/2021	
10. C.C. 2168/2018	<u>NOTICE</u>
<u>WARRANT</u>	14. O.S.424/2010
11. C.C.1398/2017	15. O.S.516/2014
12. C.C.1258/2019	
<u>NOTICE</u>	
13. O.S.820/2014	
14. O.S.182/2015	
15. Misc.8/2020	

**NOTE: All the advocates are requested to strictly follow
SOP dated 21/05/2021 issued by the Hon'ble
High Court of Karnataka.**

26/5/21

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**